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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.A. 661/2015 & Crl.M.A.8497/2015 (stay)

RAJIV CHANNA ..... Appellant

Through Mr. Vikas Arora, Adv.

versus

UNION OF INDIA

..... Respondent

Through Mr. Anurag Ahluwalia, CGSC.

**CORAM:** 

HON'BLE MR. JUSTICE ASHUTOSH KUMAR

ORDER

**%** 28.07.2017

Relist on 25.10.2017 for final disposal.

ASHUTOSH KUMAR, J

JULY 28, 2017 ab